

Proforma for declaration of assets
(as on 31.03.2012)

Name of Officer (In Full) : **MISS. RADHIKA SAINI**
 Date of Birth : **21 AUGUST 1985**
 Present Post held : **CIVIL JUDGE-II/JUDICIAL MAGISTRATE FIRST CLASS**

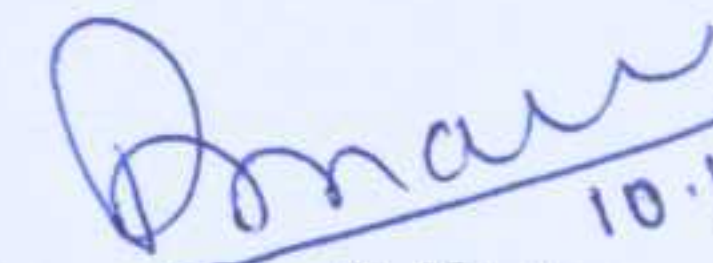
Immovable Property				
Name of District, Sub_Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name state in whose name held and his/her relationship to the Govt. Servant	How acquired/ Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
STATE - MADHYA PRADESH DISTRICT- BHOPAL VILLAGE - KHARKHEDI TAHSIL - HUZUR	Residential plot admeasuring 2390 sq ft. Patwari Halka No. 37/27 in a colony known as "Down Town Colony". Total Value 4,78,000/- (Four Lakh Seventy Eight Thousand)		On my Name	Purchased by my Father Shri R.S. Saini vide Registered Sale Deed Dated 04-11-2010
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
A Kinetic Nova Scooty Purchased in the year 2000 by my father on my Name. Approximately value - ₹ 42000/- (Forty Two Thousand)				
A Santro Car Purchased in the year 2004 by my father on my Name. Approximately value - ₹ 3,25,000/- (Three lakh Twenty five Thousand)				
Jewellery (Lump Sum)				
Jewellery (worth Rs.) Jewellery of Gold Total 130 Gm. Current Rate Amount ₹3,90,000/- (Three lakh Ninety Thousand)				
A Diamond Ring & A Pair of Diamond Tops Worth ₹ 75,000/- (Seventy Five Thousand)				

Shares/Debentures		
Name of Issuing Company	No. of Shares	
1	2	
Nil	Nil	

Life Insurance Policy & Others		
Name of Issuing Company	Amount	
1	2	
Nil	Nil	

Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1. Fixed Deposits	Nil	Nil	Nil
2. Savings Bank A/cs	Oriental Bank Of Commerce	Raipur (Chhattisgarh)	3,98,052/- (as on 31-3-2012)
3. PPF	Nil	Nil	Nil
4. CPF	Nil	Nil	Nil
5. NSS	Nil	Nil	Nil
6. Others	C P S Deposited as per official records.		

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Not:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.


 Signature & Date
 (Radhika Saini)